

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 812 OF 2018 IN
APPEAL NO. 127 OF 2018

Dated: 23rd July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Shekhawati Transmission Service Company Ltd. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for-2 to 5

Ms. Swapna Seshadri for R-6

ORDER

List this matter on **25.07.2018**, as requested and agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member
pr/vt

(Justice N. K. Patil)
Judicial Member